

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

31. IA 561/2022
IA 2947/2021
IN
C.P. (IB)/664(MB)2020

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **17.11.2022**

Name of the Party: Samata Nagari Sahakari Patsanstha
Maryadit
Vs.
Creaative Powertech Private Limited

Section 7, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Partho Sarkar, Ld. Counsel for the Applicant present.
Mr. Ragunath Sarangapani, Ld. Authorised Representative for the
Operational Creditor present.
2. Post this matter for hearing on **18.01.2023**.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)

